

National Green Tribunal, Eastern Zone Bench
Finance Centre, 3rd Floor
New Town, Kolkata-700161

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 329

Date: 10.07.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **10.07.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Review Application o. 27/2017/EZ Arising out of O.A. No. 117/2017/EZ	People United for Better Living in Clacutta Vs. State of West Bengal & Ors.	10.08.2020
2	Execution Application no. 04/2017/EZ	Tapas Kumar Ghosh Vs. Sri Subrat Mukherjee, The Member Secretary, WBPCB	10.08.2020
3	O.A. No. 183/2017/EZ	Shri Ninong Ering Vs. Union of India & Ors.	10.08.2020
4	O.A. No. 105/2017/EZ M.A.No.17/2018/EZ	Subrata Bhattacharya vs Director , Directorate Of Mine & Minerals (Kolkata) & Others	10.08.2020
5	O.A. No. 106/2017/EZ	Arun Ghosh vs Director , Directorate Of Mine & Minerals (Kolkata) & Others	10.08.2020
6	O.A. No. 107/2017/EZ	Samiran Bhattacharya vs Director , Directorate Of Mine & Minerals (Kolkata) & Others	10.08.2020
7	O.A. No. 108/2017/EZ	Anupama Chakraborty vs Director , Directorate Of Mine & Minerals (Kolkata) & Others	10.08.2020
8	Review Application No.28/2017 Arising out of O.A.136/2016/EZ	KMDA Vs Subhas Datta & Others	10.08.2020

By order

Subhayan Banerjee

Registrar

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NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

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In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **13.07.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Appeal no. 07/2017/EZ M.A. No. 337/2017/EZ	Sri S. Smruti Swain Vs. Kalinga Calciner Ltd. & Ors.	11.08.2020
2	O.A. No. 177/2017/EZ	Nazimuddin Mondal Vs The State of West Bengal & Ors.	11.08.2020
3	O.A.No. 133/2017/EZ & M.A. No. 322/2017/EZ M.A. No. 367/2017/EZ	Murlidhar Ratanlal Exports Ltd. Vs. Central Pollution Control Board & Ors.	11.08.2020
4	O.A.149/2017/EZ	Kalinga Nagar Paribesh Suraksha Samity Vs OSPCB & Other	11.08.2020
5	O.A.No. 139/2017/EZ	Kankana Das Vs. Union of India & Ors.	11.08.2020
6	O.A.08/2018/EZ	Syed Mujaffar Hossain Vs The Union Of India & Others	11.08.2020

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Surbhaya Banerjee
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Sr.No.	Case No.	Parties	Rescheduled to
1	O.A. NO. 160/2017/EZ	Susish Ghosh Vs. SEIAA, West Bengal & Ors	13.08.2020
2	Appeal.01/2016/EZ M.A.1275/2016/EZ	Prafulla Samantra Vs Union of India & Others	13.08.2020
3	O.A.13/2018/EZ	Sri Sudan Das Vs State of Assam & Others	13.08.2020

By order
Subhraj Banerjee
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Sr.No.	Case No.	Parties	Rescheduled to
1	Appeal No. 10/2017/EZ	M/S Shree Shyam Bleaching Co. Vs. State of West Bengal & Ors.	14.08.2020
2	M.A. No. 348/2017/EZ In Original Application no. 99/2017/EZ	Sabita Singh & Anr Vs. Odisha Mining Corporation Ltd & Ors.	14.08.2020
3	O.A. No. 122/2017/EZ	Subhas Mohapatra. Vs. State of Odisha & Ors.	14.08.2020
4	O.A.No.179/2017/EZ	Center for Environment Protection (CEP) Vs Union of India & Others	14.08.2020

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Sr.No.	Case No.	Parties	Rescheduled to
1	O.A.141/2017/EZ	Alekha Chandra Tripathy Vs State of Odisha & Others	17.08.2020
2	O.A.135/2017/EZ	M/S Balaji Bricks Industry & Another Vs Sate of Odisha & Others	17.08.2020
3	O.A.136/2017/EZ	M/S.MAA Bricks Products & Others Vs State of Odisha & Others	17.08.2020
4	O.A.101/2017/EZ	Dulal Singh Vs. Sate of Odisha & Others	17.08.2020

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Sr.No.	Case No.	Parties	Rescheduled to
1	M.A.No.121/2017/EZ	Paryavaran Suraksha Samiti & Another Vs Union of India & Others In Re Judgment WP(C). 375/2012 (SC)	18.08.2020
2	O.A.47/2017/EZ M.A.93/2017/EZ	Shri Iosterson Sun & Anr Vs. State of Meghalaya & Ors	18.08.2020
3	O.A.93/2017/EZ	Greater Laban Community Development Society Vs State of Meghalaya & Others	18.08.2020
4	Appeal.08/2017EZ	M/s Mahadev Enclave Pvt Ltd Vs State of Bihar & Others	18.08.2020

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